श्री शिव चन्द्र झा

"The misadventure took place this afternoon when Mr. Singh and members of the staff had locked the premises and gone out for lunch."

Statement by Minister

च्याध्यक्ष महोदय, उस में नया बर्बादी इ.इ.च. के बारे में यह ग्रखवार कहता है -

"...the office equipment had been thrown out so recklessly that the damage was estimated at around Rs. 1.5 lakhs and, what was worse, hard cash of the order of Rs. 3.25 lakhs had been allegedly "looted" from the Godrej almirah after forcing open the lock."

VICE-CHAIRMAN (SHRI A. G. KULKARNI): You have conclude now.

श्री शिव चन्द्र शा : उपसभाध्यक्ष महोदय दय, यह प्लैन्ड गुन्डाइज्म है। वह लेट लुज हो गये हैं ग्रान दि ग्रार्डर ग्राफ दि चीफ मिनिस्टर आफ बिहार । उपसभाध्यक्ष मही-दय बिहार में जगन्नाथ मिश्र जी मुख्य मंत्री नियुक्त किये गये हैं, कोई नादिरशाह नहीं नियुक्त किया गया है इस लिये मेरा सदन के कहना है कि इस घटना की पूरी जांच होनी चाहिए और 5 लाख रूपया जो वे लोग ल्ट करले गये हैं मुख्य मंत्री के आर्देश पर उसे बापस कराया जाना चाहिए । यह नादिर-जाही काम है। क्या इसी लिये वे मुख्य मंदी बने हैं। (Interruptions) उन को वह-के इटाया जाये और वहाँ दूसरा मुख्य मंत्री लाया जाये।

STATEMENT BY MINISTER

Newsprint Allocation Policy of the Government of India for 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND (SHRIMATI BROADCASTING RAM DULARI SINHA): Mr. Vice-Chairman, Sir,... the House would recall that in his address to Parliament in January this year, the President had referred to the Government's commitment to provide all possible encour-

agement for the development of small and medium newspapers including those in regional languages. Ever since assuming office, our Government has been engaged in the consideration of a variety of policy initiatives and programmes to help the small and medium newspapers to become more viable and be able to serve the people better.

As the Hon. Members are aware, newsprint is a critical input for publication of newspapers. Indigenous production newsprint is limited to 50,000 tonnes i.e. less than 1/7 of our total estimated requirement. Foreign Exchange utilisation on account of newsprint has shot up from Rs. 34.5 crores in 1975-76 to Rs. 122 crores in 1979-80. It is expected to go higher during the current year.

accordance with our commitment to the freedom of the press, we are arranging for sufficient imports of newsprint to meet the legitimate and reasonable demands of all categories of newspapers. However, the existing imbalance between newsprint consumption of small newspaper,, (only 8 per cent), medium newspapers (only 23 per cent) and the big newspapers (69 per cent) has made us incorporate certain new features i» our policy which will encourage the growth of small and medium newspapers.

One of the important features »f the new policy would be to allow a higher initial allotment to small and medium newspapers, to let them hare an assured supply in the beginning of the year itself so that they can plan their expansion and growth in a systematic and orderly manner. The basic entitlement of every newspaper will be equal to the consumption level attained in the previous calendar year. On the basic entitlement, an addition of upto 5 per cent on account of increased circulation will be available to big newspapers, on the other hand an initial increase of 10 per cent would be available to medium newspapers and 15 per cent to small on.

Another important highlight of the new policy would be the substantial reduction of the price differential bet-• ween the newspirint available for big newspapers and that available for small and medium newspapers. Because of various factors including state taxation rates, levy of port » charges, unloading expenses, etc. etc., the existing difference between the highsea sale amd buffer stock prices 13 approximately Rs. 250 per metric tone. Besides, buffer stock sales are also subject to state sales-tax which comes to approximately Rs. 170 per tonne. We have decided to make the | high-sea sales price as equal to the , buffer stock sale price from ports as would be equitable. Measures to remove the burden of sales tax on newsprint are also under examination in consultation with the Ministry of Finance an State Governments.

Our" Government is worried that circulation of newspapers has not kept pace with the increase in consumption of newsprint. We do not propose at this stage to fix any ceiling on the number of pages however much we may like to do so. This matter requires deeper study. However, we have certainly provided for gome in> built features in the new policy to encourage growth of readership and circulation. While we will continue the system of mid-year revision of entitlement, instead of basing it on the actual consumption of newsprint, we will now calculate it on the increased circulation achieved.

The other important features of the new policy are as follows;

- (i) A longer validity period (6 months) to the small newspapers for lifting their stocks in instalments;
- (ii) Opening of more regional depots by the STC which again will benefit largely the small and medium newspapers;
- (iii) Import of more newsprint in sbteets by the STC *to* cater to the special requirements of small and medium newspapers. STC will also

examine the feasibility of converting newsprint reals into sheets and supplying the same to small newspapers.

- (iv) Introduction of calendar year as the basis for determination of basic entitlements—again to help small and medium newspapers.
- I hope and trust that this new policy will assist the small and medi um newspapers in concrete terms by making them more viable than they are at present.

I may mention that these are the first steps which we are taking in this behalf. A number of other measures and policy initiatives are under examination for helping the small and medium newspapers. I shall keep the House informed of the decisions taken by us regarding this from time to time.

With these words, Sir, I place public notice No. 1-PR-NP/80 dated July 2 1980 on the Table of the House. [Placed in Library. See No. Lt-987/

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THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Let us now take up General Budget discussion. Prof. Bhattacharjee.

SHRI BHUPESH GUPTA (Wait Bengal) Sir, about the statement made just now—

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): We want clarifications from the Minister

'THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): That is not the practice.

SHRI JAGDISH PRASAD MA-' THUR: It has been the practice.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): The practice is that you can write to the Chairman asking him to allow discussion on this.

SHRI JAGDISH PRASAD MATHUR: We will certainly have discussion. Now we want clarifications from the Minister. Whenever a statement is made, we ask for clarifications

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Please listen to me. Now the statement is laid on i the Tahle of the House. There ia no system under which you can ask for clarifications just now. The convention is to write to the Chairman and get his permission for diiscusion or for asking for clarifications, what^ ever you like.

SHRI JAGDISH PRASAD 1£A« THUR: I have been informed sometimes toy you that this has been the practice, namely, to seek clariftca-i tions on the statement.

श्री शिव चन्द्र झा (बिहार): श्रीमन्, ऐक्सटर्नल मिनिस्टर कें स्टेटमेंट पर क्लैरि-फिकेशन सब लोगो ने पूछे थे। श्रीप यह क्या कर रहे हैं? स्टेटमेंट के बाद क्लैरिफिकशन पूछने का हमें अधिकार है। श्रीप प्रोसिक्ट को गडबड़ मत कीजिए.. (Interruptions).

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): For Heaven's sake, do not shout. Please try to speak in a way, I can listen to you. I want to understand you. If you shout, it is all a noise that is coming here.

Mr. Mathur, I have been informed by the Secretary-General that some time is given for seeking clarifications. Please go ahead.

भी जगदीस प्रसाद मापुर ें मंत्री महोदया ने प्राइस डिफरेंजल की बात की है बड़े श्रीप छोटे पत्रों में, मगर क्या प्राइस 1 डिफरेंशल है या नहीं बताया ? क्यों नहीं बताया। दूसरे, श्रापन इंपोर्ट करने की बात कही है। कितना इंपोर्ट करेंगे, यह भी श्रापन पूरी तरह से नहीं बताया। तो श्राइस डिफरेंशल और इंपोर्ट पालिसी को श्राप स्पष्ट कर दें।

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): May I request the Opposition and the Treasury Benches to cooperate with me? Tie Leader of the House suggested to me that that if you really want to get satisfied, Mr. Sathe will be availabt* tomorrow to answer your questions. The Minister of State may not perhapt be able to give you satisfactory replies. Please cooperate with me.

SHRI JAGDISH PRASAD MATHUR: We are prepared to wait.

SHRI G. C. BHATTACHARYA (Uttar Pradesh): It is a sorry stete of affairs. She makes a statement, but is not in a position to answer questions.

THE VICE-CHAIRMAN (SHR* A. G. KULKARNI); What is the use of complaining? Mr. Sathe wiii deal with the problem tomorrow. Prof. Bhattachajee.

THE BUDGET (GENERAL) 1980-GENERAL DISCUSSION—Contd.

PROF. SOURENDRA BHATTA-CHARJEE (West Bengal): Mr. Vice-Chairman, as I was telling yesterday, the Budget that has been presented is a deceptive Budget, full of —if I may be permitted to use the term—trickery, unexpected of a serious economist like Mr. Venkataraman. The Budget talks of exemption om consumption goods or input-producing consumption goods totalling only Rs. 42 crores. So far as articles